

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/(IB)/2017
NAME OF THE PETITIONER(S) : G. VENKATESH
NAME OF THE RESPONDENT(S) : RELIANCE CHITS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Mr. Sriram, Counsel for the Petitioner filed vakalat on behalf of the Petitioner. As per the direction given in previous order, the Registry has sent notice to the Office of the Counsel for Petitioner, Mr. Shriram. Delivery report is filed. No representation on behalf of Petitioner. Proof of service is held sufficient. In the circumstances, for non-appearance of the Counsel for Petitioner, matter is **dismissed in default.**

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)